

OR

(H)
5

Vakalatnama filed by
Sri Ashok Mohiley Adv.
on behalf of the respondent
and same is kept on record.

Misc. App. 1541/96 in O.A. 647/89

is filed by Sri A. Mohiley Adv.
on behalf of the respondent.
submitted before the Hon'ble court
for orders on 3-9-96.

SS
21/01/96

3.9.96

Hon. Dr R.K. Saxena, JM

Hon. Mr D.S. Bawej, AM

Sri Ashok Mohiley counsel for applicant
in Misc. Application No. 1541 of 1996 is
present. This application has been moved with
the prayer that O.A. be dismissed having
become infructuous. The perusal of records
shows that the O.A. was dismissed on default
on 23.9.95. In such a situation, this Misc.
Application No. 1541 of 1996 becomes ~~infructuous~~
and is disposed of accordingly.

AM

JM

RJ